

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 116

1588/2023, 2536/2023, 413/2024

**CP (IB) No.136/Chd/Pb/2017
(Admitted)**

IN THE MATTER OF:-

UCO Bank

...Petitioner

Versus

Oswal Spinning & Weaving Mills Ltd.

...Respondent

Under Section: 7, 60(5), IBC 2016 and Rule 11 NCLT

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 13.06.2024.

Sd/-
Court Officer

Tanvi
06.05.2024